

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2022
IA(I.B.C)/878(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE MAHALAXMI CORPORATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Mainak Bose, Adv.] For the Financial Creditor
Mr. S.K. Ray, Adv.
Ms. R. Sanyal, Adv.

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Ms. U. Chakraborty, Adv.
Mr. D. Basu Ray, Adv.
Mr. S. Chakraborty, Adv.
Ms. S. Basu, Adv.

Mr. Chayan Gupta, Adv.] for Applicant in IA(IBC) 878 of 2023
Mr. Arnab Saha, Adv.
Mr. Abhimanyu Bannerjee, Adv.
Mr. Sayan Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Arguing Counsel for the Financial Creditor is not available today. At request, Adjourned to **23.11.2023**.
3. It is made clear that no further adjournment will be granted in this matter.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**